## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.181/ 2017		Admission	252(3)	Own Water India Pvt. Ltd. Vs ROC

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1 H MUNLRANGA REDDY Company Severy H. Howkangalddy

Company

## ORDER

Rep. of PCS is present. He reported that, PCS is unable to attend the Tribunal today and requested for time. Registry called for additional information from the Petitioner Company. For compliance list it on 28/11/2017.

Member (T)

Member (J)